

declared illegal under the Essential Service Maintenance Act;

(b) if so, the date on which the doctors have been asked to report on their duties;

(c) the number of doctors who could not attend after the date along with the action Government propose to take against them; and

(d) the number of patients died for want of proper medical care during the strike period (State-wise)?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

(b) The doctors called off the strike on 29-7-1987 with a view to resume duty.

(c) It has been decided that there shall be no victimization of the doctors who went on strike.

(d) No such cases have been reported.

Action against the quacks performing Medical Termination of Pregnancy in Delhi

1934. SHRI S. S. AHLUWALIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that in Delhi unqualified personnel are undertaking to do medical termination of pregnancies resulting in grave damages to the pregnant women;

(b) whether any check/survey has been made by the Government so far to detect such unqualified personnel;

(c) if so, the number of personnel detected as on 30th June, 1987 and action taken or proposed to be taken against each of them; and

(d) what remedial steps have been taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No Sir.

(b) and (c) No special survey has been conducted to estimate of the incidence of illegal abortions. In view of the secrecy surrounding such cases and due to their surreptitious nature, it is obvious that no survey can yield any reliable estimates.

(d) Steps have been taken by way of increasing the facilities and availability of trained man-power to attend to abortion services under the purview of the Medical Termination of Pregnancy Act, 1971 as a health measure.

Modernisation of Delhi/Bombay Airports

1935. SHRI RAMSINGHBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any programme has been taken up by Government for the modernisation, renovation and repair of Delhi and Bombay airports; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) and (b) Yes, Sir. With a view to improving Air Traffic Control Services, the National Airports Authority has formulated a proposal for modernisation of Air Traffic Control Systems at Delhi and Bombay airports. At both places, the proposal involves construction of technical blocks and procurement and installation of equipment listed below:—

(i) Modern long range and Airport Surveillance Radars co-located with Secondary Surveillance Radars;

(ii) Airport Surface Detection Equipment (ASDE);

(iii) Terminal Very High Frequency—Omni Range (VOR) co-located with Distance Measuring Equipment (DME);

(iv) Category—II Instrument Landing System (ILS) with associated Visual Guidance Systems; and

(v) Radio Data Processing, Flight Data Processing and Voice Control Communication Systems.

Additionally, taxi-ways and high speed exits are also proposed to be constructed at Bombay Airport

At Delhi Airport Doppler Very High Frequency—Omni Range and Category—III Instrument Landing System with associated Visual Guidance System are also proposed to be installed.

In addition to above, the following facilities have been provided/are planned:—

Delhi Airport

(i) A new International Terminal Complex has recently been commissioned;

(ii) The old International Departure Block has been converted into Airbus Departure Block. Other areas of the airport have also been repaired and renovated; and

(iii) Provision has been made in the Seventh Plan for taking up construction of another international module and the domestic module.

Bombay Airport

(i) Feasibility report for construction of Module-II of International Terminal has been prepared; and

(ii) Modernisation of Domestic Terminal Complex is being planned.

Guidance and Counselling units for Schools in Chandigarh

1936. SHRI PAWAN KUMAR BANSAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount allotted for the guidance and counselling units for school students at Chandigarh during the last three years; and

(b) the number of students who were provided with guidance and the broad spectrum of work undertaken during the last academic year?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b) Information is being collected and will be placed on the Table of the Sabha.

Strike by Teachers of Viswa Bharati University

1937. SHRI CHITTA BASU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the teachers of the Vishwa Bharati University have decided to cease work with effect from the 4th August, 1987;

(b) if so, what are the reasons therefor; and

(c) what are the steps taken to avert the strike?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI):